

[Shri Satya Narayan Sinha]

from among their number to be members of the Committee on Estimates for the financial year 1952-53."

Mr. Speaker: The question is:

"That the Members of this House do proceed to elect, in the manner required by sub-rule (2) of rule 198 of the Rules of Procedure and Conduct of Business in the House of the People, twenty-five Members from among their number to be members of the Committee on Estimates for the financial year 1952-53."

The motion was adopted.

PUBLIC ACCOUNTS COMMITTEE

Shri Satya Narayan Sinha: I beg to move:

"That the Members of this House do proceed to elect, in the manner required by sub-rule (2) of rule 196 of the Rules of Procedure and Conduct of Business in the House of the People, fifteen Members from among their number to serve on the Committee on Public Accounts for the financial year 1952-53."

Mr. Speaker: The question is:

"That the Members of this House do proceed to elect, in the manner required by sub-rule (2) of rule 196 of the Rules of Procedure and Conduct of Business in the House of the People, fifteen Members from among their number to serve on the Committee on Public Accounts for the financial year 1952-53."

The motion was adopted.

Mr. Speaker: I have to inform hon. Members that the following dates have been fixed for receiving nominations and holding elections, if necessary, in connection with the following Committees:

| Date for nomination | Date for election |
|---------------------|-------------------|
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- | | | |
|-----------------------------------|---------|---------|
| (1) The Estimates Committee | 26-6-52 | 30-6-52 |
| (2) The Public Accounts Committee | 26-6-52 | 30-6-52 |

The nominations for these Committees will be received in the Parliamentary Notice Office upto 12 Noon on the date mentioned for the purpose—

namely the 26th. The elections, which will be conducted by means of the single transferable vote, will be held in the Deputy Secretary's Room (No. 21) in the Parliament House between the hours 10-30 A.M. and 1 P.M.

GENERAL BUDGET—DEMANDS FOR GRANTS

DEMAND No. 5—MINISTRY OF COMMUNICATIONS

Mr. Speaker: Motion is:

"That a sum not exceeding Rs. 6,95,000 be granted to the President, out of the Consolidated Fund of India, to complete the sum necessary to defray the charges that will come in course of payment during the year ending the 31st day of March 1953, in respect of 'Ministry of Communications'."

DEMAND No. 6—INDIAN POSTS AND TELEGRAPHS DEPARTMENT (INCLUDING WORKING EXPENSES)

Mr. Speaker: Motion is:

"That a sum not exceeding Rs. 28,84,19,000 be granted to the President, out of the Consolidated Fund of India, to complete the sum necessary to defray the charges that will come in course of payment during the year ending the 31st day of March 1953, in respect of 'Indian Posts and Telegraphs Department (Including Working Expenses)'."

DEMAND No. 7—METEOROLOGY

Mr. Speaker: Motion is:

"That a sum not exceeding Rs. 81,00,000 be granted to the President, out of the Consolidated Fund of India, to complete the sum necessary to defray the charges that will come in course of payment during the year ending, the 31st day of March 1953, in respect of 'Meteorology'."

DEMAND No. 8—OVERSEAS COMMUNICATION SERVICE

Mr. Speaker: Motion is:

"That a sum not exceeding Rs. 54,40,000 be granted to the President, out of the Consolidated